

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **27.05.2024** THROUGH VIDEO CONFERENCING

**PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)**

APPLICATION NUMBER :

PETITION NUMBER : CP(IB)/183(CHE)/2023

NAME OF THE APPLICANT : IDBI Trusteeship Services Ltd.

NAME OF THE RESPONDENTS : Akshaya Pvt. Ltd.

UNDER SECTION : Sec 7 Rule 4 of 2016

ORDER

Present: Shri. Aditya Mukherjee, Ld. Counsel for the Petitioner.
Shri. Sandeep Kumar Ambalavanan, Ld. Counsel for the Respondent.

Ld. Counsel for the Petitioner states that the OTS submitted by the Respondent is under active consideration by the Petitioner.

At joint request, list the petition for outcome of settlement, if any / final hearing on **01.07.2024**.

Sd/-

**VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)**

Sd/-

**SANJIV JAIN
MEMBER (JUDICIAL)**

vs